

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT) No. 89 of 2019

IN THE MATTER OF:

Mukesh Maneklal Choksi

...Appellant

Vs

Union of India & Anr.

....Respondents

Present:

For Appellants: Mr. Rohit Chaudhary, Advocate. Mr. Nasar Ahmad, PCS.

For Respondents:

ORDER

20.08.2019 Learned Counsel for the Appellant submits that Respondent No. 2 –Zen Shaving Limited has been served with a notice in this appeal. None present for Respondent No. 1. None present for Respondent No. 1 also.

If on the next date also the Respondents do not come forward to contest the appeal, we may have to proceed further with the appeal on its merit.

List the appeal for “Admission (After Notice)” on **16th September, 2019**.

[Justice A.I.S. Cheema]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)